## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

IB-377/ND/2017

In the matter of:

**Pawar Enterprises** 

....PETITIONER

Vs.

Unitech. Limited

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 30.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/applicant

: Mr. Zakir Husain, Advocate

For the Respondent/Corporate Debtor:

For the Intervener

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## ORDER

Learned Counsel for the petitioner is present.

Since against the Corporate Debtor and its directors, matter is pending before the Hon'ble Supreme Court wherein a stay has been granted in relation to any coercive proceedings being taken and the final decision/outcome is awaited, this matter is adjourned to 02.4.2018.

List on 02.4.2018.

(R. VARADHARAJAN)/ MEMBER (JUDICIAL)

- S-d-11

Surjt